

HIGH COURT OF CHHATTISGARH : BILASPUR

:: NOTICE ::

No. 9801 / SCDSA/2020

Bilaspur, dated : 24/11/2020

In pursuance of this Registry's Notice No. 1338/SCDSA/2020 dated 29/01/2020 applications / proposals for designation as Senior Advocate have been received from 21 Advocates mentioned in the List annexed.

In terms of Rule 6(3) of High Court of Chhattisgarh (Designation of Senior Advocates) Rules 2018, suggestions / views, if any, of other Stakeholders in the proposed designation are invited for consideration by the Committee for Designation of Senior Adovates for purpose of scrutiny and assessment of the applications / proposals so received.

Suggestions / views may be submitted to the Secretariat of the Committee for Designation of Senior Advocates within a period of 30 days from the date of publication of this notice. Suggestions / views beyond the said stipulated period shall not be entertained.



(Neelam Chand Sankhla)
Registrar General

Encl:- List of 21 Advocates.

List of Advocates who have applied for designation as Senior Advocate

S.No.	Name of the Applicant (Advocate)
1	Shri Kishore Bhaduri
2	Shri Pushpendra Kumar Patel
3	Dr. Rajesh Kumar Pandey
4	Hamida Siddiqui
5	Shri Deenanath Prajapati
6	Shri Narayan Singh Dhurandhar
7	Shri Praveen Das
8	Sharmila Singhai
9	Shri Ashish Shrivastava
10	Shri Rajeev Shrivastava
11	Shri Yogesh Chandra Sharma
12	Shri Govind Ram Miri
13	Shri Prakash Tiwari
14	Shri Badshah Prasad Singh
15	Fouzia Mirza
16	Shri Vishwas Chintaman Ottalwar
17	Shri Thanesh Kumar Tiwari
18	Shri Mateen Siddiqui
19	Shri Harshvardhan Sharma
20	Shri B. Gopa Kumar
21	Shri Vivek Ranjan Tiwari



24.11.20

(Neelam Chand Sankhla)
Registrar General